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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ ITA 558/2024

+ ITA 559/2024

+ ITA 560/2024

+ ITA 561/2024

THE COMMISSIONER OF INCOME

TAX - INTERNATIONAL TAXATION -3

.....Appellant

Through: Mr Ruchir Bhatia, SSC, Mr Anant Mann, JSC and Mr Abhishek Anand, Advocate.

versus

ROLLAND ENTERPRISES LTD.

.....Respondent

Through: Ms Kavita Jha, Sr Advocate with Mr Vaibhav Kulkarni and Mr Himanshu, Advocates.

CORAM:

HON'BLE MR. JUSTICE VIBHU BAKHRU

HON'BLE MS. JUSTICE SWARANA KANTA SHARMA

ORDER

% **19.11.2024**

1. The Division Bench has not assembled today as HMJ Vibhu Bakhru is on leave.
2. List on 02.12.2024.

BY ORDER

(COURT MASTER)

NOVEMBER 19, 2024

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[Click here to check corrigendum, if any](#)